NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 243/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017

NAME OF THE PARTIES: M/s. Arman Commodeal Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

MS SARA SANCHETI Advocate Some

(fer Publishers)

<u>Common Order</u> <u>TCSP No. 243/230-232/NCLT/MB/MAH/2017</u> <u>TCSP No. 244/230-232/NCLT/MB/MAH/2017</u>

At request of the Advocate for the Applicant, list this matter for hearing on 2.2.2017

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-**V. NALLASENAPATHY**

Member (Technical)